

## S U P R E M E C O U R T O F I N D I A

## RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13231/2003

(From the judgement and order dated 02/07/2003 in GA No. 4866/1999 in CS No. 145/1983 of The HIGH

COURT OF CALCUTTA)

FIRDOUS OMER (D) BY LRS. & ORS.

Petitioner(s)

VERSUS

BANKIM CHANDRA DAW (D) BY LRS. & ORS.

Respondent(s)

(With appln(s) for substitution,c/delay in filing appln. For substitution and prayer for inte rim relief and

office report )

Date: 06/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr.Jaideep Gupta, Sr.Adv.

Mr. Chanchal Kumar Dutta, Adv.

Mrs Sarla Chandra,Adv.

For Respondent(s)

Mr. Bhaskar P.Gupta,Sr. Adv.

]

Mr. P.N. Mullick, Adv.

Mr.Raja Chatterjee, Adv.

Mr.Sachin Das, Adv.

Ms.Rajni Bhagat, Adv.

Mr. G.S. Chatterjee,Adv.

Mr. P.K, Das,Adv.

Mr. Ranjan Mukherjee ,Adv

Mr. Ghanshyam Joshi ,Adv

UPON hearing counsel the Court made the following

O R D E R

List on 6.3.2006.

(Meenu Sethi)

(Pushap Lata Bha

rdwaj)

Court Master

Court Master